

ITEM NO.23

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. APOORV SINGH

Criminal Appeal No(s). 898/2026

ASHISH @ BAUVA

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 20-07-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. M. K. Ghosh, Adv.
Ms. Tina Garg, AOR

For Respondent(s) : Mr. Ankit Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Memo of appearance has been filed in respect of the sole respondent. Vakalatnama be filed as per rules. However, opportunity to file reply has already been declined.

Scanned/digital original records from the High Court has already been received.

As per office report, original records of Trial Court are still awaited. Await records.

List again on 21.08.2026.

Copy of this Record of proceeding be furnished to the concerned ld. Advocate-on-record for information and compliance.

APOORV SINGH
Registrar

HJ